

[Translation]

crops; and

Bank Loans to Farmers

(d) if not, the reasons therefor?

*10. SHRI TEJ NARAYAN SINGH:
SHRI ASHOK ANANDRAO
DESHMUKH:

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): (a) As on 18th February, 1991, 2.52 crores beneficiaries have been provided relief to the extent of Rs. 6516 crores. State-wise details are given in Statement I.

Will the Minister of FINANCE be pleased to state:

(a) the extent of implementation of 'Agricultural & Rural Debt Relief (ARDR) Scheme, 1990; State/Union Territory-wise;

(b) National Bank for Agriculture and Rural Development has released Rs. 875 crores till date to State Cooperative Banks and State Land Development Banks as share of the Central Government to meet the cost of the scheme. State-wise details are given in Statement II,

(b) the total amount reimbursed by the Union Government under the scheme so far, State/Union Territory-wise;

(c) whether the Government have ensured issue of fresh loans from the nationalised banks and co-operative banks to the farmers for the coming Rabi/Kharif

(c) and (d). Under the Scheme, all borrowers whose loan accounts are closed or where the balance overdues are less than Rs. 1,000/- are provided fresh loans by the banks.

STATEMENT-I

Sl. No.	Name of States/Union Territories	No. of Beneficiaries identified	No. of beneficiaries who have been given relief	Amount (Rs. in crores)
1	2	3	4	5
1.	Andhra Pradesh	2855198	2430308	712.13
2.	Arunachal Pradesh	5277	4905	0.86
3.	Assam	522745	278570	59.31
4.	Bihar	3615315	2746570	680.22
5.	Goa	19783	17013	3.57
6.	Gujarat	1317421	1236406	465.30
7.	Haryana	580430	532196	209.36
8.	Himachal Pradesh	242716	79237	18.38
9.	Jammu & Kashmir	15922	10527	3.34
10.	Karnataka	1607997	1321247	409.77
11.	Kerala	124554	31814	6.53
12.	Madhya Pradesh	1825297	1688897	393.53

Sl. No.	Name of States/Union Territories	No. of Beneficiaries identified	No. of beneficiaries who have been given relief	Amount (Rs. in crores)
1	2	3	4	5
13.	Maharashtra	2877300	2760339	732.39
14.	Manipur	67989	17042	4.69
15.	Meghalaya	17209	16238	6.59
16.	Mizoram	2246	2009	0.91
17.	Nagaland	13301	9917	4.43
18.	Orissa	2272803	2060566	374.80
19.	Punjab	469259	418269	176.73
20.	Rajasthan	2029804	1688381	456.87
21.	Sikkim	8992	8501	2.51
22.	Tamil Nadu	1412737	1783754	487.00
23.	Tripura	173486	136731	21.34
24.	Uttar Pradesh	5085955	4341666	892.67

Sl. No.	Name of States/Union Territories	No. of Beneficiaries identified	No. of beneficiaries who have been given relief	Amount (Rs. in crores)
1	2	3	4	5
25.	West Bengal	2404824	1052584	193.93
26.	Chandigarh	1233	1027	0.44
27.	Dadra & Nagar Haveli	1211	1211	0.14
28.	Daman & Diu	217	211	0.07
29.	Delhi	16851	8713	3.55
30.	Lakshadweep	77	Nil	Nil
31.	Pondicherry	17844	17664	4.67
32.	Andaman & Nicobar Islands	3961	2609	0.62

STATEMENT-II

Sl. No.	State	State Land Development Banks			Total
		State Co-operative Banks	State Land Development Banks	Total	
1	2	3	4	5	
1.	Uttar Pradesh	58.50	19.00	77.50	
2.	Madhya Pradesh	72.50	10.26	82.76	
3.	Rajasthan	43.00	7.33	50.33	
4.	Tamil Nadu	50.50	25.50	76.00	
5.	Gujarat	59.00	7.50	66.50	
6.	West Bengal	19.00	3.00	22.00	
7.	Punjab	50.00	3.00	53.00	
8.	Karnataka	27.00	6.50	33.50	
9.	Andhra Pradesh	47.00	22.67	69.67	
10.	Maharashtra	114.50	24.00	138.50	
11.	Bihar	46.50	28.50	75.00	
12.	Orissa	39.66	5.00	44.66	

(Rs. in crores)

Sl. No.	State	State Co-operative Banks	State Land Development Banks	Total
1	2	3	4	5
13.	Assam	1.00	0.46	1.46
14.	Himachal Pradesh	1.00	0.33	1.33
15.	Kerala	23.33	5.00	28.33
16.	Haryana	41.00	11.50	52.50
17.	Manipur	0.66	Nil	0.66
18.	Goa	0.50	Nil	0.50
19.	Arunachal Pradesh	0.50	Nil	0.50